National Company Law Tribunal

Allahabad Bench

CP NO. 6 5/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE

NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: Shai Bhallwot Sing Mehta V/s Jaiprakashtsports
SECTION OF THE COMPANIES ACT: U/S 73 (4) of the Companies act of 2013

Sl. NO.

Representation

1.

2.

R.P. Agarnal Kdr.

CP No.65/ALD/2017

None for the petitioner. However, this court received representation dated 01.02.2017 from the petitioner side, through post.

A copy thereof be provided to the respondent counsel Sri R.P. Agarwal. The Respondent also files a memo furnishing details of payment so far made to the petitioner towards his fixed deposit. Further a liberty is granted to the respondent company to file reply to the representation memo of the petitioner.

The matter be listed on 22nd August, 2017.

Dated:11.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: P.K. Jyoti